Name of the Corporate Debtor: GENSOL EV LEASE LIMITED; Date of Commencement of CIRP: 13-06-2025; List of Creditors as on: 01-10-2025; Name of IP: Keshav Khaneja; Process Number: 1; Last 5 digitof registration number: 13759

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	2700540284	4	2220414293	81.67		23092338	457033653	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	30	32806407	30	32741356	1.20		65051		Annexure 6
7	Operational creditors (Government Dues)	2	681991	2	681991	0.03				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	467817450	8	464884521	17.10			2932929	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		48	3201846132	44	2718722161	100.00		23157389	459966582	